

IN THE HIGH COURT OF ORISSA, CUTTACK

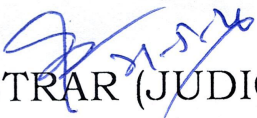
N O T I C E

In partial modification of earlier notice regarding functioning of Vacation Benches during ensuing Summer Vacation, 2026, it is hereby notified that, as per the notice No. 10715/dated 18.05.2026, all the **Vacation Benches will function through virtual mode** (instead of hybrid mode) during Summer Vacation, 2026.

THE HIGH COURT OF ORISSA
CUTTACK

Dt. 21.05.2026

BY ORDER,


REGISTRAR (JUDICIAL)